

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 3168/2014

New Delhi, this the 4th day of January, 2016

**HON'BLE MR. JUSTICE SYED RAFAT ALAM, CHAIRMAN
HON'BLE MR. P.K. BASU, MEMBER (A)**

Dr. Chitrangad Singh Raghav,
S/o Shri Hakim Singh Raghav,
Age 52 years,
Assistant Chief Technical Officer,
National Bureau of Plant Genetic Resources (NBPGR),
Pusa Campus,
New Delhi-110012.

.. Applicant

(None for the applicant)

Versus

1. Chairman,
Fragrance and Flavour Development Centre,
Kannauj, U.P.
(Ministry of Small & Medium Enterprises,
O/o Development Commissioner)
Office of the AS & DC, MSME
7th Floor, Nirman Bhawan,
New Delhi-110001.
2. Principal Director,
Fragrance and Flavour Development Centre,
GT Road, Kannauj,
U.P.-209726.

.. Respondents

(By Advocate : Shri R.K. Sharma)

ORDER (ORAL)**By Hon'ble Mr. Justice Syed Rafat Alam**

List has been revised, yet nobody responded on behalf of the applicant. However, Shri R.K. Sharma is present on behalf of the respondents and stated that the applicant had telephonically informed him that he has already joined another service and posted in Assam.

2. It appears that the applicant is no more interested in pursuing the matter. The Application is, therefore, dismissed for want of prosecution. No costs.

**(P.K. Basu)
Member (A)**

**(Syed Rafat Alam)
Chairman**

/Jyoti/